

"That this House do extend upto the last day of the first week of Fourth Session, 1992, the time for presentation of the Report of the Joint Committee on the Bill further to amend the Constitution of India viz. the Constitution (Seventy-third Amendment) Bill, 1991 (*Insertion of new part IX A and addition of Twelfth Schedule*)."

MR. SPEAKER: The question is:

"That this House do extend upto the last day of the first week of Fourth Session, 1992, the time for presentation of the Report of the Joint Committee on the Bill further to amend the Constitution of India viz. the Constitution (Seventy-third Amendment) Bill, 1991 (*Insertion of new part IX A and addition of Twelfth Schedule*)."

*The motion was adopted*

12.40 1/2 hrs.

COPY RIGHT (AMENDMENT) BILL\*

[English]

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI RANGARAJAN KUMARAMANGALAM): On behalf of Shri Arjun Singh, I beg to move for leave to introduce a Bill further to amend the Copyright Act, 1957.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Copyright Act, 1957."

*The motion was adopted*

SHRI RANGARAJAN KUMARAMANGALAM: I introduce the Bill.

12.41 hrs.

COPY RIGHT (AMENDMENT) ORDINANCE, 1991 \*

Explanatory Statement giving of reasons for immediate legislation by ordinance

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI RANGARAJAN KUMARAMANGALAM): On behalf of Shri Arjun Singh, I beg to lay on the Table an explanatory statement (Hindi and English versions) giving reasons for immediate legislation by the Copyright (Amendment) Ordinance, 1991. [Placed in Library See No. LT-1393/92]

12.41 1/2 hrs.

INDIAN RED CROSS SOCIETY (AMENDMENT) BILL \*

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI M.L. FOTEDAR): I beg to move for leave to introduce a Bill further to amend the Indian Red Cross Society Act, 1920.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Indian Red Cross Society Act, 1920."

*The motion was adopted*

SHRI M.L. FOTEDAR: I introduce the Bill.

INDIAN RED CROSS SOCIETY (AMENDMENT) ORDINANCE, 1992

Explanatory Statement Giving Reasons for Immediate Legislation By Ordinance

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI M.L. FOTEDAR): I beg to lay on the Table an explanatory statement (Hindi and English versions) giving reasons for immediate legislation by the Indian Red Cross Society (Amendment) Ordinance, 1992. [Placed in Library See No. LT-1394/92]

12.42 1/2 hrs.

NATIONAL WATERWAY (KOLLAM-KOTTAPURAM STRETCH OF WEST COAST CANAL AND CHAMPAKARA AND UDYOG-MANDAL CANALS) BILL \*

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI ASHOK GEHLOT): On behalf of Shri Jagdish Tytler, I beg to move for leave to introduce a Bill to provide for the declaration of the Kollam-Kottapuram Stretch of West Coast Canal and Champakara and Udyogmandal Canals to be a national waterway and also to provide for the regulation and development of the said Stretch and the Canals for purposes of shipping and navigation on the said waterway and for matters connected therewith or incidental thereto.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the declaration of the Kollam-Kottapuram Stretch of West Coast Canal and Champakara and Udyogmandal Canals to be a national waterway and also to provide for the regulation and development of the said Stretch and the Canals for purposes of shipping and navigation on the said waterway and for matters connected therewith or incidental thereto."

*The motion was adopted*

SHRI ASHOK GEHLOT: I introduce the Bill

12.43 hrs.

DESTRUCTIVE INSECTS AND PESTS (AMENDMENT AND VALIDATION) BILL \*

THE MINISTER OF AGRICULTURE (SHRI BALRAM JAKHAR): I beg to move for leave to introduce a Bill further to amend the Destructive Insects and Pests Act, 1914.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Destructive Insects and Pests Act, 1914."

*The motion was adopted*

SHRI BALRAM JAKHAR: I introduce the Bill.